

No.A-46011/27/2012-Ad.I
Government of India/Bharat Sarkar
Ministry of Corporate Affairs/Korporate Karya Mantralaya

'A' Wing, 5th Floor, Shastri Bhawan,
New Delhi, the 07th September, 2012

OFFICE ORDER

In pursuance of instructions issued by the Central Vigilance Commission from time to time for identifying the sensitive posts with a view to rotate the officials working in those posts, the following posts/Sections/Divisions have been identified as sensitive in the Ministry of Corporate Affairs :-

S. No.	Name of the Section/Division
1.	CL-II
2.	CL. III
3.	CL.VI
4.	CL. VII
5.	Ad. II
6.	General Section
7.	Vigilance Section

2. This issues with the approval of Secretary, MCA.


(J.S. Gupta)

Under Secretary to the Government of India

1. All Officers/Sections of the Ministry.
2. Senior PPS to Secretary/SS/AS/JS(R)/JS(M).
3. PS to CAM/PS to MOS, Corporate Affairs.
4. The Chief Vigilance Commissioner, Central Vigilance Commission, Satkarta Bhawan, G.P.O. Complex, Block-A, INA, New Delhi – 110023.
5. e-Governance cell for uploading the order under the category 'Miscellaneous'.
6. Guard File.